

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 8 OF 2017

Dated: 25th April, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Damodar Valley Corporation

...Appellant(s)

Vs.

West Bengal State Electricity Distribution Co. Ltd. & Ors

...Respondent(s)

Counsel for the Appellant(s)

:

Mr. M.G. Ramachandran
Ms. Ranjitha Ramachandran
Ms. Poorva Saigal
Mr. Shubham Arya

Counsel for the Respondent(s)

:

Mr. Sethu Ramalingam for CERC
Mr. Rajiv Yadav for R-4

ORDER

List the matter on **01.08.2017**. In the meantime, pleadings be completed.

**(I. J. Kapoor)
Technical Member**

ts/kt

**(Justice Ranjana P. Desai)
Chairperson**